

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 6/RP/2024

Subject : Petition for review of the Order dated 8.12.2023 in Petition No. 223/GT/2021.

Petitioner : NHPC Limited

Respondents : WBSEDCL

Date of Hearing : **29.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Bharath Gangadharan, Advocate, NHPC
Ms. Manu Tiwari, Advocate, NHPC
Ms. Anushree Bardhan, Advocate, WBSEDCL
Ms. Shirsa Saraswati, Advocate, WBSEDCL

Record of Proceedings

Due to paucity of time, the Review Petition could not be taken up for hearing. Accordingly, matter was adjourned.

2. The Review Petition shall be listed for hearing **8.10.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

